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instead of duplicating transport facilities on existing routes served by Railways.

- over-bridges and/or level crossings would have to be properly co-ordinated. The Railways would contribute their share of the cost, and the State Governments were requested to ensure that the local bodies concerned also contributed their share. It was suggested that a portion of the tax on rail passenger fares, accruing to State AGRICULTURE (SHRI A. P. J Am); No Governments, might be utilised for Ah is purpose.
- 4. In regard to the provision of more amenities at stations, it was recognised that this would have to be arranged on a basis of priorities, having regard to the size of the allotment Railways got for this purpose.
- 5. It was noted that in some areas the occupation ratio in certain passenger trains had fallen below 40 per cent; and that this would necessitate either discontinuance of such services or reducing their passenger carrying capacity.

## IMPLEMENTATION OF CHAUDHURI COM-MISSION'S REPORT

\*238. DR. R. B. GOUR: Will the Minister of Transport and Communications be pleased to state how far the implementation of the Chaudhuri •Commission's Report on wages and service conditions of Dock and Port Labour has progressed?

THE MINISTER OF STATE IN THE TRANSPORT MINISTRY OF AND COMMUNICATIONS (SHRI RAJ BAHADUR): Government's decisions on the recommendations made in the Report of the Officer on Special Duty, Shri P. C. Chaudhuri, have been indicated in the Resolution of the 20th July, 1958. A statement showing the progress made in implementing the decisions is laid on the Table of the Sabha. [See Appendix XXIII, An-aexure No. 22.]

## FIXATION OF WHEAT PRICE IN DELHI

♦241. MOULANA M. FARUQI: Will the 3. It was agreed that the programme ) for Minister of FOOD AND AGRICULTURE be pleased to state whether the price of wheat for being marketed to the consumers in Delhi without being milled has been pegged? If so, at what level?

> THE MINISTER OF FOOD AND controlled price has been fixed for wheat in Delhi

## INSTALLATION OF WIRELESS STATIONS BY STANDARD VACUUM OIL COMPANY

- ♦242. SHRI BHUPESH GUPTA: Will the Minister of TRANSPORT COMMUNICATIONS be pleased to state:
- (a) whether the Standard Vacuum Oil Company has been permitted to install any wireless stations in the country; and
- (b) if so, how many and where such installations have been made?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) No.

(b) Does not arise.

## TELEPHONES IN GREATER BOMBAY

- ♦243. SHRI BABUBHAI M. CHINAI: Will Minister of Transport COMMUNICATIONS be pleased to state:
- (a) the present number of telephones in Greater Bombay; and
- (b) the uptodate estimated demand for telephones in Greater Bombay and the number of applications pending for more than a year?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) 59,603.

(b) 11,527 demands are pending. 7,595 applications are pending for over a year.